

Notes of the Registry

Order of the Tribunal

Reply filed on
23.06.05 at 12.00 PM
by Shri T.C. Singh
Advocate
Chal

13.9.2005

None for the parties.

In this case the/ reply has been filed. List this case for hearing in the next circuit court sitting to be held at Gwalior. In the meantime if rejoinder is filed the same may be taken on record.

(Madan Mohan)

JM

(M.P. Singh)

VC

26.10.2005

None for the applicant.

In this case none was present 23.2.2005 when the case was filed. Notices were issued to the respondents in the absence of the applicant or his counsel. Thereafter, none was present for the applicant on 6.4.2005, 21.6.2005 and 13.9.2005. Today also none is present for the applicant. It appears that the applicant is not interested in prosecuting the matter further.

The OA is dismissed in default.

No costs.

(Madan Mohan)

JM

(M.P. Singh)

VC